



The Bihar Gazette

EXTRA ORDINARY

PUBLISHED BY AUTHORITY

6 SRAVANA1938(S)
(NO.PATNA 628) PATNA, THURSDAY, 28 TH JULY 2016

Patna High Court

Notification

The 27th July 2016

Corrigendum

to

the Correction Slip No.156 relating to the Patna High Court Officers and Staff (Conditions of Service and Conduct) Rules, 1997.

C.S.No.-157

No. Misc-02-2015-318—The post “Daftary” is added after “the Daily Wage Employees” and before “Staff Car Driver” in the amendment issued vide C.S. No.156 dated 20th July, 2016 in respect of Clause 16(Mode of appointment) of Rule 7 (Part V) of the Patna High Court Officers and Staff (Conditions of Service and Conduct) Rules, 1997.

The Proviso so amended reads as follows:-

Sl. No.	Category/designation of post.	Mode of Appointment	Minimum qualification prescribed for the appointment to the post.
16.	Assistant Court Officer/ Ex- Cadre Assistant/Pass Distributor/ PBX Operator/ Newly created post of Ex-Cadre Assistants converted from the Typist.	By direct recruitment from the Daily wage Employees, Daftary, Staff Car Driver, Photocopies Machine Operator, Peon/ Jamadar and Mali after completion of two years continuous satisfactory service.	Intermediate from a Board/University and having proficiency in Computer application.

By Order of the Court,
VINOD KUMAR SINHA,
Registrar General.

PUBLISHED AND PRINTED BY THE SUPERINTENDENT,
BIHAR SECRETARIAT PRESS, PATNA.
Bihar Gazette (Extra) 628—571+10—Egazette
Website: <http://egazette.bih.nic.in>